

Central Administrative Tribunal, Principal Bench

Original Application No. 942 of 2000

M.A. No. 1207 of 2000

New Delhi, this the 11th day of August, 2000

Hon'ble Mr. Kuldip Singh, Member (J)

1. Shri M.L. Parashar

Working as Technical Officer (B)

Defence Science Centre

Metcalfe House

Delhi-110054

2. Shri V.K. Dass

Technical Officer (B)

Defence Science Centre

Metcalfe House

Delhi-110054

3. Shri P.L. Mehrotra

Technical Officer (B)

Defence Science Centre

Metcalfe House

Delhi-110054

4. Shri James Sudhir

Technical Officer (B)

Defence Science Centre

Metcalfe House

Delhi-110054

5. Shri O.P. Hooda

Technical Officer (B)

S.S.P.L., Lucknow Road

Timarpur,

Delhi-110054

6. Shri Praveen Kumar

Technical Officer (A)

S.S.P.L., Lucknow Road

Timarpur,

Delhi-110054

- Applicants

(By Advocate - Shri S.K. Gupta)

Versus

1. Union of India, through

Secretary,

Ministry of Defence, South Block

New Delhi

2. Scientific Advisor to R.M.

Department of Defence Research

and Development Organisation, South Block,

New Delhi

- Respondents

O R D E R (ORAL)

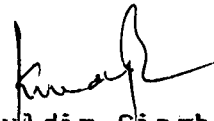
By Hon'ble Mr. Kuldip Singh, Member (J)

Heard...

2. The applicants who are working in the Office of Respondent no. 2 have filed a representation vide Annexure A-2 seeking certain incentives which have already been granted to other scientists in the department. They have prayed that a direction be issued to respondents to dispose of their representations.

3. This OA is disposed of at the admission stage itself with a direction to respondents to dispose of the representations filed by applicants within a period of three months by a detailed, speaking and reasoned order. No costs.

4. A copy of the OA be also sent to respondents alongwith this order.


(Kuldip Singh)
Member (J)

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